OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs), DELHI

CIRCULAR

It is informed to all the officials, who have been declared qualified in the Written Test held on 23.09.2018 for the post of Process Server (Departmental) that a Driving Test in two rounds i.e. Theory and Practical Driving Test on four wheeler (Car) has been scheduled to be held on 8th, 9th & 16th December, 2018 in batches of 78 candidates each day at the Institute of Driving & Traffic Research (IDTR), Adjacent ISBT Sarai Kale Khan, Delhi – 110013.

Sl. No.	Mode of Test	No. Of	Syllabus	Durati
		questions		on
01.	Theory Test	40	Human Psychology, Accident, Road Signs and marking, AIDS/Alcoholism & Drugs/First Aid Laws & Penalties, Safe Driving Practices, Maintenance & Fuel Conservation.	l Hour.
02.	Practical Driving Test.		(a) Daily Inspection (b) Knowledge of Traffic Signage (c) Stop and move at gradient (d) Parallel Parking, Left/right perpendicular parking (e) S/V bends (f) following traffic rules etc.	

- Note (1): Theory Test:- It is an objective based written examination comprising of multiple choice questions. The questions shall be displayed on a screen and the candidates would have to mark their answers on the answer sheet provided to them. Each question will carry one mark. There shall be, however, no negative marking.
- Note (2):- The officials are strictly directed to carry their licence, office ID card, ID proof, pen and pencil at the Driving Centre. The answers will have to be marked by ball pen only.
- Note (3):- The candidates who do not have their office ID card may obtain an Authority Letter from the Recruitment Cell, Room No. 306-B, IIIrd Floor, THC, Delhi till 05.12.2018 to appear in the aforesaid driving test.
- Note (4):- The officials are directed to submit an affidavit in the Recruitment Cell regarding the non involvement in any gross violence of driving. The format of the said affidavit can be downloaded from the Recruitment Portal by visiting official website of this office i.e. www.delhidistrictcourts.nic.in.
- Note (5):- The four wheeler (Car) shall be provided by the IDTR itself.
- Note (6):- No Admit Card shall be issued separately. The officials are requested to reach directly at IDTR at 8:00 AM sharp. The list of the eligible candidates and batches can be viewed on the website of this office i.e. www.delhidistrictcourts.nic.in.

(Talwant Singh)
District & Sessions Judge (HQs)
Delhi.

No. 2552 73354 - 73524 /Rectt. Cell/ Selec.P.S /2018

Dated, Delhi the 2 2 NOV 2018

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the same amongst the staff of this establishment working there on diverted/deputation basis.